

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00820/2017
(MA 200/00046/2018)

Jabalpur, this Tuesday, the 16th day of January, 2018

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vijay Singh Meena
S/o Shri Gabdu Ram Meena
Aged about 34 years,
Presently working as Junior Engineer (Mechanical/WCR/NKJ
Diesel Shed Katni
R/o RB-2-123-D Diesel Shed Colony
New Katni Junction
Katni District Katni (M.P.) PIN 43501 -Applicant

(By Advocate –Applicant is present in person)

V e r s u s

1. Union of India,
Ministry of Railways
Through Secretary (Est.) Railway Board
Rail Bhavan, New Delhi 110001

2. The General Manager,
West Central Railway
Headquarters Office
Jabalpur (M.P.) 482001

3. Chief Personnel Officer
West Central Railways
Jabalpur (M.P.) 482001

4. Senior Divisional Personnel Officer
West Central Railways
Jabalpur (M.P.) 482001

- Respondents

(By Advocate –Shri Sapan Usrethe)

O R D E R (Oral)

Applicant is present in person.

2. Misc. Application No. 200/00046/2018 has been moved by the applicant for permission to withdraw this O.A. No. 200/00820/2017 with liberty to file afresh, if so advised.
3. In view of the reasons given in the application, this Misc. Application No. 200/00046/2018 is allowed. Applicant is permitted to withdraw this Original Application with liberty to file afresh, if so advised.
4. With the above observation, the O.A. is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

rn